

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GOETC PRIVATE LIMITED Date of Commencement of Liquidation: 11-06-2026; List of Stakeholders as on Date: 13-10-2026; Name of IP: HARALAHALLI SHEKARAPPA CHANDRASEKAR; Process Number: 1; Last 5 digit of registration number: 13777

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	3	354000	0	0	0	354000		NA
2	Liquidation costs incurred till date	2222222							NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	5	28721310	3	17440893			11280417	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	417000	0	0			417000	Annexure 9
Total		2222231	29492310	3	17440893	0	354000	11697417	